

mentation of this very vital recommendation, about which, I submit, no satisfactory answer has been given on behalf of Government. Many Members have agreed with the disease, it is only when the remedy is suggested that they throw up their hands in horror and say they oppose the resolution. I cannot understand this. Therefore, I commend my resolution.

Mr. Chairman: I shall first put the amendment to vote.

In the Resolution,—

add at the end—

“as recommended by the Press Commission, 1954.”

The motion was negatived.

Mr. Chairman: The question is:

“This House calls upon the Government to appoint a Committee consisting of 45 Members of Parliament, 30 from Lok Sabha and 15 from Rajya Sabha, to go into the question of dissemination of news and views by news-

papers in the country with a view to making proposals for ensuring truthfulness, objectivity and good moral standards in the field of journalism.”

The motion was negatived.

18.32 hrs.

RESOLUTION RE. TARGET OF SHIPPING

Shri Raghunath Singh (Varanasi): Sir, I beg to move:

“This House is of opinion that the target of shipping be fixed at least at 5 lakh G.R.T. and Rs. 100 crores be forthwith sanctioned for this purpose.”

Mr. Chairman: The hon. Member may continue on the next Private Members' day.

18.33 hrs.

The Lok Sabha then adjourned till eleven of the clock on Monday, 5 September, 1960/Bhadra 14, 1882 (Saka).
